

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P. (IB)-486(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

NAME OF THE PARTIES: - Areovision India Private Limited

V/s.

Shabnam Sunil Gulati

Section: 95(1) of Insolvency and Bankruptcy Code,2016.

ORDER

None has appeared from either side. A last and final opportunity granted to the Petitioner to cause an appearance on the next date of hearing and to advance arguments, failing which, the C.P.(IB)-486(MB)/2023 shall be dismissed for non-prosecution. Registry is directed to issue court notice to the Petitioner intimating the next date of hearing. List the matter on **27.08.2024** either for appearance or dismissal of the Company Petition.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)